

facility. It was the first place in Orissa to figure in the Doordarshan map of India under the Satellite scheme in early seventies. Since then, there is a growing demand for establishment of a full-fledged Doordarshan Kendra with necessary studio facility there. But instead of fulfilling this long standing and genuine demand of that region—it is a matter of surprise and regret—the authorities are stopping the present arrangement of recording and production there. This is causing a serious resentment, discontentment and anguish among the people of the region.

I would, therefore, request the Government of India to look into this matter sympathetically and not disturb the present arrangement and instead upgrade this as a full-fledged Doordarshan Kendra with modern studio facility there, as early as possible.

[Translation]

SHRI RAJNATH SONKAR SHASTRI (Saidpur): Sir, through you I would like to invite the attention of the hon. Minister towards the pitiable condition of the five crore population living at Ghazipur, Jaunpur, Balia and Azamgarh areas. This area with a population of five crore is a very backward area. Not a single big industry exists in this area. Long back in 1964 the Central Government had set up a Patel Commission which submitted its report stating that the biggest ordnance factory, aluminium and paper industry should be set up in this area. Twenty five years have passed but the recommendations of the Patel Commission are yet to be implemented. Sir, kindly issue instructions from your side to set up large industries in these five-six districts of 'poorvanchal' which has a population of 5 crores. In the absence of industries in the area, the people go to Calcutta and Bombay in search of their livelihood. On account of unemployment, incidents of crimes are increasing manifold. As such, some

big industry should be set up there so that the people may lead a prosperous life.

SHRI TARA CHAND KHANDELWAL (Chandni Chowk): Mr. Speaker, Sir, through you I would like to invite the attention of the Government and the concerned minister. This bottle in my hand.....

[English]

MR. SPEAKER: You cannot bring this. This is not allowed in the House.

SHRI TARA CHAND KHANDELWAL: This is not coloured water. This is the sample of drinking water being supplied in many areas of my constituency, Chandni Chowk in Delhi. This water contains so much filth. (Interruptions).

MR. SPEAKER: You are not allowed to bring such items in the House without permission.

SHRI TARA CHAND KHANDELWAL: The people get black water full of germs and filth to drink. It is playing with the lives of people. Thousands of people have fallen ill due to this. What is the solution to the problem when the Government or the Delhi Corporation fails to supply properly treated water despite repeated complaints?

SHRI MADAN LAL KHURANA: Mr. Speaker, Sir, I would also like to say one thing about water. (Interruptions)

SHRI TARA CHAND KHANDELWAL: I would like to make one more submission... (Interruptions) If properly well treated water is not supplied, I shall sit here on dharna and resort to hunger-strike on Monday. (Interruptions)

[English]

MR. SPEAKER: This is not allowed. You should desist from it.